

COURT-I

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

Appeal No. 63 of 2013 & IA-100 of 2013

Dated : 23rd August, 2013

**Present: Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson
Hon'ble Mr. V.J. Talwar, Technical Member**

Tata Power Delhi Distribution Ltd. Appellant(s)

Versus

NHPC Ltd. & Ors. Respondent(s)

Counsel for the Appellant(s): Mr. Alok Shankar
Mr. Gopal Jain
Mr. Anurag Bansal

Counsel for the Respondent(s): Mr. Sachin Dutta,
Mr. Dinesh Sharma &
Mr. S.K. Meena

Mr. Aashish Gupta
Mr. Paresh B. Lal for R-6

ORDER

Post the matter for further hearing along with Appeal Nos. 158 of 2013 &
143 of 2013 on **5th September, 2013 at 2.30 p.m.** before this Bench.

**(V.J. Talwar)
Technical Member**

**(Justice M. Karpaga Vinayagam)
Chairperson**

vs/vt